(c) if so, what are the reasons therefor and what steps are being taken by Government to prevent its closure?]

## इस्पात, खान ग्रौर धातु मंत्री (श्री एम० चन्ना रेड़ी) : (क) जी, नहीं ।

- (ख) कम्पनी द्वारा किये जाने वाले काम की ग्रावश्यकताग्रीं, प्रशासनिक सुविधाग्रीं तथा ग्राधिक स्वयंशोधिता को देखते हुए **ग्रारम्भ में** कम्पनी की अधिकृत पूजी एक करोड रुपये रखी गई थी।
  - (ग) प्रश्न नहीं उठता ।

t[THE MINISTER OF STEEL, MINES AND METALS (DR. M. CHANNA REDDY): (a) No Sir.

- (b) Initially the authorized capital of the Company was kept at Rupees one crore on the basis of the nature and requirements of the work it was undertaking, as well as administrative convenience and economic viability.
  - (c) Does not arise.]

## PUBLIC SECTOR COMPANY FOR COPPER **PROJECTS**

- 134. SARDAR RAM SINGH: WiU the Minister of STEEL, MINES AND METALS be pleased to state:
- (a) whether it is a fact that decision has been taken to form a company in the public sector for developing copper projects in India;
- (b) if so, what projects are to be assigned to this Company?

THE MINISTER OF STEEL, MINES AND METALS (DR. M. CHANNA REDDY): (a) Yes, Sir.

- (b) For the present, it is proposed to assign the development and mining of Khetri, Agnigundala and Rakha deposits to this Company.
  - t[] English translation.

## to Questions RAIL-CUM-ROAD BRIDGE AT RAJAH-MUNDRY

- 135. SHRI P. K. KUMARAN: Will the Minister of RAILWAYS be pleas ed to state:
- (a) whether there is any proposal under Government's consideration to shelve the road portion of the rail-cum-road bridge being constructed by South Central Railway at Rajahmun-dry over Godavari river; and
  - (b) if so, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) and (b). The Working Group of the Planning Commission while examining the Fourth Plan of Andhra Pradesh for roads and other transport on 7th November 1966, suggested that instead of building the road-cum-rail bridge as planned it would be advisable to have a separate 2-lane road bridge at Raj-ahmundry. This would meet the traffic requirements in the long-term perspective in a more satisfactory manner than a 18 ft. wide road-deck on the proposed Railway bridge. The State Government representatives were also asked by the Working Group to discuss the possibility of constructing a separate road bridge with the Ministry of Transport. Since the work on construction of rail-cum-road bridge has been taken in hand the financial implications of accepting this suggestion at this stage, are being examined.

## HOUSE RENT ALLOWANCE FOR STAFF POSTED AT IRIMBANAM

- 136. SHRI P. K. KUMARAN: Will the Minister of RAILWAYS be pleas ed to state;
- (a) whether the Railway staff post ed at Irimbanam on the Southern Railway, situated within the radius of Kms of Ernakulam are granted House Rent Allowance;
  - (b) if so, from which date; and

I373

(c) if not granted, the reasons therefor?

THE MINISTER OF RAILWAYS (SHRI C. M. POONACHA): (a) to (c) The staff posted at Irimbanam are not eligible for House Rent Allowance as this locality is neither situated within & Kms of Ernakulam nor does it depend on Ernakulam for essential supplies.

RE: A POINT OF ORDER

श्री राजनारायण : (उत्तर प्रदेश) : श्रीमान् हमारा एक पाइन्ट ग्राफ ग्राडंर है।

श्री सभापति : किस बारे में ?

श्री राजनारयण : प्रश्नों के सम्बन्ध में हमारा पाइन्ट आफ आर्डर है।

MR. CHAIRMAN: Now Papers to be laid on the Table.

श्री राजनारायण : श्रीमान, में एक वडी मसीवत में पड़ जाता हं। अगर मैं पाइन्ट ग्राफ ग्रार्डर नहीं कह पाऊंगा।

श्री सभापति : हर चीज कहने का एक मीका होता है।

श्री राजनारायणः हम ने जो पालियामेंटरी तरीका सीखा है।

श्री सभापति : मझे मालम है।

श्री राजनारायण : इसलिए मैं जानता हं कि यही एवं प्रिएट टाइम है। सवाल तभी पूछा जाय जब सवाल खत्म हो। रहा हो। ग्रभी सवाल खत्म नहीं हुग्रा ।

थीं सभापति : वनेश्चयन ग्रवर खत्म होने के बाद।

श्री राजनारायण: यह एत्रोप्रिएट टाइम है। ग्राप देखेंगे . . .

**BABUBHAI** SHRI M. **CHINAI** (Maharashtra); How can there be a point of order at a time when there is no business before the House? After the Question Hour is over nothing has yet come before the House. Where js the point of order then?

SHRI RAJNARAIN: A point of order can be raised at any time.

श्री गोडे मुराहरि (उत्तर प्रदेश) : सदन की कार्यवाही के बारे में पाइन्ट आप आहर सदन में कभी उठाया जा हकता है।

श्री सभापति : देखिए रोज क्वेश्चयन ग्रवर होता है। क्वेश्चयन ग्रवर होने के बाद

श्री राजनारायण : यह क्वेश्चन से ताल्ल्क रखता है।

श्री सभापति : फरमाइये ।

श्री राजनारायण : देखिए ग्राप के कार्या-लय से ग्राज मझे एक पत्र मिला है श्री महेन्द्र कुमार जैन, ग्रवर सचिव, का -

सेवा में.

श्री राजनारायण, संसद सदस्य विषय :-विदेशों से प्रवान मंत्री द्वारा प्राप्त किए गए उपहारी के सम्बन्ध में ग्रल्प सचना प्रदन सं9-3

महोदय.

उपरोक्द विषय पर अन्य सूचना प्रश्न. जिस की सचना त्राप ने २३-३-६७ को दी थी, के संदर्भ में मझे ग्राप की यह सचित करने का निर्देश हम्रा है कि प्रधान मंत्री ग्रन्प सूचना पर इस प्रत्न का उत्तर देने में समर्थ नहीं है। नियम ५८ को पढ़ा जाय । हमारे रूस आफ